

C.C.P.No.104/2006

In

O.A.No.435/1998

Dated:-25.09.2008.

Hon'ble Mr. M. Kanthaiah, Member (J).

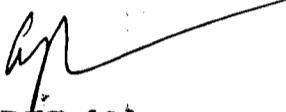
Hon'ble Dr. A.K. Mishra, Member (A).

App: Shri R.S. Gupta.

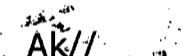
Resp: Shri S.P. Singh for Dr. N. Shukla.

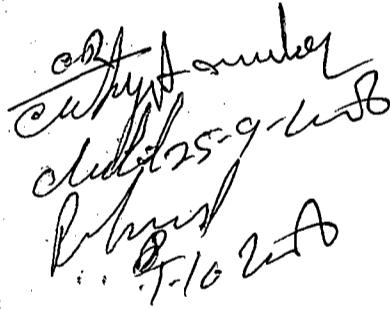
Counsel for applicant submits that C.C.P. has become infructuous since the order of the Tribunal have been complied with by the respondents and the same is recorded.

The C.C.P. is dismissed as infructuous.


MEMBER (A)


MEMBER (J)


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Shri R.S. Gupta
Date 25-9-08
P.M.S.
F-10/2008